

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 67(ND)08

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017.

NAME OF THE COMPANY: Satish Kumar Goyal V/s. M/s. Sona Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. M. L. Sharma and Mr. S. K. Goyal, Advocates

For the Respondent (s) : Counsel for the Respondent

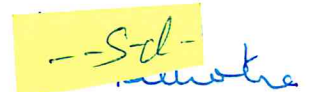
Order

Documents of Trial Court convicting and sentencing the respondents/his family members under Section 467, 468, 471 read with 120(B) of the IPC have been filed. An affidavit has also been filed by Arbitrator deposing facts relevant to the case. Arguments have been heard.

To come up for orders. Citation along with the short synopsis within 2 weeks be filed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)